

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-6/99/8309/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abdul Hakim,  
District & Sessions Judge,  
Karbi Anglong, Diphu.

Dated Guwahati the <sup>rd</sup> 22 September, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/2022/9220 dtd. 20.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 23.09.2022 (after Court hours), till the morning of 26.09.2022 (before Court hours)**, as prayed for. Further, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-6/99/8310/dated** , 22-09-2022

Copy to.

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**